

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 32/(MAH)/2010  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)


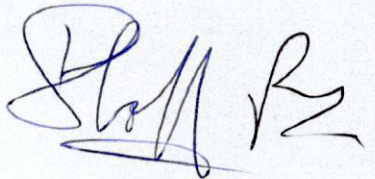
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES:

Mr. Dilipkumar Shrivastava  
V/s.

M/s. The Champion India Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Bijal Samant ilp M Kader Kulkarni	Adv for Petitioner	
2.	K.K. Shroff	Adv for Respondents 1 to 5	

Common Order

CP No.32 & 33/111/CLB/MB/MAH/2010

CP No.97 & 98/397-398/CLB/MB/MAH/2010

On the Affidavit filed by the Petitioner side, Respondents are at liberty to file  
reply to the same within 15 days.

List this matter for hearing on 16.1.2017

sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)